COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 358 OF 2018 & IA NO. 1273 OF 2018 & IA NO. 1274 OF 2018

Dated: 5th December, 2018

Present: HON' BLE MR. JUSTICE N.K. PATIL, JUDICIAL MEMBER HON' BLE MR. RAVINDRA KUMAR VERMA, TECHNICAL MEMBER

In the matter of:

GRIDCO Limited		Versus		Appellant(s)
M/s Vedanta Limited & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley		
Counsel for the Respondent(s)	:	Mr. Hemant Singh Ms. Jyotsna Khurana for R-1		
		Mr. Soumyajit Pani for R-2		
		Mr. G. Umapathy Mr. Rutwik Panda Ms. Anshu Malik for R-6		

<u>ORD</u>ER IA No.1274 of 2018 (for impleadment)

Issue notice to the proposed Respondents on IA No.1274 of 2018 and post the matter after service of notice returnable on 17.12.2018. Dasti, in addition is permitted.

List this matter on 17.12.2018.

(Ravindra Kumar Verma) **Technical Member** Pr/pk

(Justice N. K. Patil) **Judicial Member**